

**LIST OF CREDITORS AS ON 14<sup>TH</sup> NOVEMBER, 2022**

**(VERSION.1)**

**Pursuant to Regulation 13 of Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**Corporate Debtor: M/s. Ramakrishna Housing Private Limited.**

**CP No-CP (IB) No. 08/7/AMR/2020**

**OPERATIONAL CREDITORS (GOVERNMENT DUES)**

<b>S. No</b>	<b>Name of Creditor</b>	<b>Amount of Claim</b>	<b>Amount Admitted</b>	<b>Amount Under Verificatio n</b>	<b>Securit y Interest</b>
<b>1</b>	ESIC RO GUNADALA	11,30,177	-	<b>11,30,177</b>	NIL
	<b>Total</b>	<b>11,30,177</b>	-	<b>11,30,177</b>	

**For Ramakrishna Housing Private Limited**

**Sriram Parthasarathy**

**Interim Resolution Professional**

**IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895**

**Authorisation for Assignment issued by IBBI valid till 13/12/2022**